GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4916
ANSWERED ON:13.08.2014
EDUCATION TO DIFFERENTLY ABLED CHILDREN
Chaudhary Shri Haribhai Parthibhai;Devi Smt. Rama

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether there is any provision for conducting examinations for the differently abled children being provided education under the Sarva Shiksha Abhiyan (SSA);
- (b) if so, the details thereof;
- (c) whether the data regarding the children who have passed the examinations conducted under the SSA is available with the Government;
- (d) if so, the details thereof along with the number of children who have received certificates to this effect during the last three years; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a): No, Madam. The Sarva Shiksha Abhiyan (SSA) is a centrally sponsored scheme to provide financial assistance to States/UTs for implementation of the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009 and is not an examining body.
- (b) to (e): Do not arise.